

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3955**  
TO BE ANSWERED ON 06.04.2022

**TIME-BOUND COMPLETION OF DEVELOPMENT PROGRAMMES IN RURAL AREAS**

3955 SHRI SUSHIL KUMAR GUPTA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Hon'ble Prime Minister has emphasised the need for time bound completion of development programmes in rural areas;
- (b) if so, the measures taken for speedier completion of development programmes in the last two years; and
- (c) the new technologies adopted for faster completion of projects without compromising the quality?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b): Ministry of Rural Development (MoRD) lays emphasis on targeted implementation and time-bound completion of programmes/projects under various schemes. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee ("DISHA") meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. Further, the schemes of the MoRD have been brought under end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps.

In addition to the above, the Ministry arranges for sufficient funds and forest clearances that require facilitation with other Ministries/ Departments in a timely manner for completion of works. Social Audits are also conducted for schemes like Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and appointment of Ombudsmen are made for attending to any grievances regarding Mahatma Gandhi NREGS works.

(c): The Ministry has adopted a number of technologies, ICT solutions including mobile apps, as well as guidelines for better implementation of the rural development for online monitoring of physical and financial progress, including:

(i) Under Mahatma Gandhi NREGS, Software for Estimate Calculation using rural Rates for Employment (SECURE) has been developed for work estimation and Technical/ Administrative (Financial) approvals of works created under the scheme through NREGASoft.

(ii) In order to promote cost-effective and fast construction technologies in the construction of rural roads using new materials/waste materials/locally available materials, 'Guidelines on Technology Initiatives' have been issued under Pradhan Mantri Gram Sadak Yojana (PMGSY). Some of the important technologies used in PMGSY are Cell filled Concrete, Panelled Cement Concrete, Roller Compacted Concrete Pavement, Cement Stabilization, Terrazyme, Cold Mix Technology, use of Waste Plastic, Surface dressing and Full-Depth Reclamation (FDR).

(iii) Under PMAY-G, beneficiaries are being assisted in house construction through PAHAL compendium with a bouquet of house design typologies inclusive of disaster resilient features that are suitable to their local geo-climatic conditions. For the quality construction of the houses in a time bound manner, the States/UTs have been asked to ensure the sustained availability of good quality construction materials. A dash board has been developed enabling micromonitoring of implementation issues at different levels.

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